

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 195 OF 2019 &
IA Nos. 1044 & 1043 of 2019**

Dated : 1st July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

The Tata Power Company Ltd.

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Mr. Krunal Kaul
Mr. Samikrith Rao

Counsel for the Respondent(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Hemant Singh
Mr. Tushar Srivastava for R-2

Mr. Aniket Prasoon
Mr. Pratik Das for R-3

ORDER

Reserved for Judgment.

Learned counsel for the Appellant may file his written submission in this matter on or before 05.07.2019 duly serving copy of the same to the other side.

**(S.D. Dubey)
Technical Member**

vt/pk

**(Justice Manjula Chellur)
Chairperson**